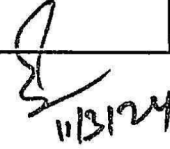


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
O R D E R**

In partial modification to this office order No.73975-74175F.1(3)/Gaz/23 dated 03.10.2023, the following Committee is hereby re-constituted, **with immediate effect.**

| S.No | Name of the Committee | Name of Judicial Officers | Designation |
|------|---|--|-------------|
| 1 | Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court establishment Rules, 2012. | Principal District & Sessions Judge (HQ) | Chairperson |
| | | Sh. Vimal Kumar Yadav Principal District & Sessions Judge (New Delhi) | Member |
| | | Sh. Vinod Kumar Principal District & Sessions Judge (West) | Member |


11/3/24

(SANJAY GARG-I)

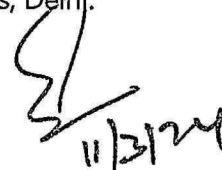
Principal District & Sessions Judge (HQs)
Delhi

No. 451/16643 - 668 /F.1(3)/Gaz/2024

Dated 11 MAR 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi/ Rouse Avenue Court Complex.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Admn. I,II,III, Recruitment Cell, Promotion Cell, THC, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


11/3/24

Principal District & Sessions Judge (HQs)
Delhi